NAME OF THE CORPORATE DEBTOR: J.R. FOODS LIMITED DATE OF COMMENCEMENT OF LIQUIDATION 11.04.2023 CLAIM DETAILS OF SECURED FINANCIAL CREDITORS AS ON 14.05.2023

AMOUNT IN RS.

| SL.NO | NAME OF CREDITOR | CATEGORY | ADDRESS | AMOUNT CLAIMED | TOTAL ADMITTED CLAIM | AMOUNT REJECTED |
|-------|---|--|--|-------------------|----------------------------|--------------------|
| | Bank of Baroda, Stressed Asset Management Branch, Chennai. | Secured Financial Creditor - Note 1 | 45, Moore Street, JBAS Building, 4th Floor, Chennai – 600 001, India | 75,80,28,841 | 75,72,38,003 | 7,90,838 |
| | | | Total | 75,80,28,841 | 75,72,38,003 | 7,90,838 |

Note: 1: The Secured Financial Creditor has not relinquished their security interest and opted out of liquidation estate. They will not be part of Stakeholders Consultation Committee